

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
R.P.INFO SYSTEMS LTD. (CD) / ASSET WISE RESOLUTION
CD OPERATING IN MANUFACTURING SECTOR WITH FACTORY IN KOLKATA /
HIMACHAL PRADESH AND HAVING OFFICES PAN INDIA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	R.P.INFO SYSTEMS LTD. U72200WB2005PLC101512
2. Address of the registered office	20/1 C Lal Bazar Street, BAZAR STREET, 2nd Floor, Kolkata, West Bengal 700001, India.
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Office, Factory & shops in and around Kolkata / Factory at Parwanoo - Himachal Pradesh / Sales offices in Andheri-Mumbai, Ahmedabad, Ranchi, Ludhiana, Bangalore, Kochi, Patna and Bhuvaneshwar in prominent locations. Asset / cluster wise EOI invited.
5. Installed capacity of main products/ services	Factory in 28263 sqft on 1000 sq mt of land in Parwanoo, HP/ 5200 sqft factory in Howrah(Kolkata), suitable for any kind of manufacturing
6. Quantity and value of main products/ services sold in last financial year	Nil , manufacturing stopped several years back.
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For Asset wise Resolution, Details of various Assets / Clusters are in the detailed Invitation available with the Resolution Professional at cirp.rpinfo@gmail.com / marketingcirp.rpinfo@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Kindly contact Resolution Professional at cirp.rpinfo@gmail.com / marketingcirp.rpinfo@gmail.com
10. Last date for receipt of expression of interest	6.00 PM 09/10/2024
11. Date of issue of provisional list of prospective resolution applicants	14/10/2024
12. Last date for submission of objections to provisional list	6.00 PM on 19/10/2024
13. Date of issue of final list of prospective resolution applicants	29/10/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to	15/10/2024
15. Last date for submission of resolution	14/11/2024
16. Process email id to submit Express of Interest	cirp.rpinfo@gmail.com/ marketingcirp.rpinfo@gmail.com

s/d


**Smt.Ramanathan Bhuvaneshwari,
Resolution Professional,**

IP Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864

RP Address: C-006, Pioneer Paradise, 24th Main Road,, 7th Phase, JP Nagar, Bangalore-560078.**For R.P.INFO SYSTEMS LTD.**

Dated 24.09.2024 /Kolkata